

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 206 of 2017 (SZ)**

**Applicant(s)**

S. Ranjith Fernando  
New No.9, Old No.4,  
Driver Street, Pudupet,  
Chennai 600002

**Vs. Respondent(s)**

The Chairman,  
Tamil Nadu Pollution Control Board  
76, Mount Salai, Guindy,  
Chennai 600032 and 3 others.

**Legal Practitioners for Applicant(s)**

M/s D. Ravichander,

**Legal practitioners for respondent(s)**

M/s H. Yasmeen Ali for R1  
M/s Suriya Prakash for R2  
M/s E. Manoharan for R3

Note of the Registry	Orders of the Registrar
Order No.	Date: 04.05.2018  Applicant & counsel not present. No representation for R1 to R3. Private Notice not sent for R4. For appearance of both side and reply of R1 to R3 call on 31.05.2018.  <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>